

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

**Petition No. 251/GT/2017**

**Date: 24.1.2019**

To,

Shri Gaurav,  
Udupi Power Corporation Ltd.,  
No. 160, Om Chambers, 2<sup>nd</sup> floor,  
1<sup>st</sup> Main Road, Sheshadripuram,  
Near Total Gaz Pump,  
Bangalore- 560020

Sir,

**Subject:** Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from 1.4.2014 to 31.3.2019

**Ref:** Your letter no. UPCL/CERC/2019/13365 dated 21.1.2019

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With reference to your letter dated 21.1.2019 on the above mentioned subject, I am directed to inform that your request for extension of time to file response to sur-rejoinder has been allowed and the time for filing the same has been granted till **4.2.2019**. No further extension of time shall be granted for any reason.

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)